NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP No. 29/59/2014

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: M/s Kamal Corporation Pvt. Ltd. & Ors. Vs. M/s Vavasi Telegence Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59

S.NO. NAME **DESIGNATION**

REPRESENTATION **SIGNATURE**

Present: Ms. Suchi Sejwar, Advocate for the Petitioner

ORDER

A request for adjournment is made by the Ld. Counsel for the Petitioner on the ground that the arguing counsel is in personal difficulty.

At her request adjourned to 20th March, 2018.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)